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O.A.No. 533 of 2006

ORDER DATED: 08.08.2006

Mr. B.K.Sahoo, Ld. Counsel is appearing for the Applicant. Respondents are represented by Mr. B.K.Mohapatra, Ld. Additional Standing Counsel. Heard both the parties and perused the records available. It is submitted by the Ld. Additional Standing Counsel that the Applicant has been relieved on 13.06.2006. Ld. Counsel for the Applicant drew my attention to his representation filed before Engineer-in-Chief Annexure-A/3 wherein he has requested that he should be retained at Gopalpur. It is also the case of the Ld. Counsel for the Applicant that the Applicant has been posted to a non-executive post.

Since, as it appears, the representation of the Applicant has not been disposed of as yet, Engineer-in-Chief is directed to do the same within two months from the date of receipt of this order. The Tribunal does not wish to interfere in the transfer process at this stage.

The O.A. is disposed of accordingly, at the admission stage, with the above direction.

BBF
MEMBER(ADMN.)